

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges – ORDERS - ISSUED.

ROC.NO.2135/2022-B.SPL.

NOTIFICATION NO. 237 -B.SPL.

DATED: 28.05.2022

READ:

The High Court is pleased to pass the following Transfer and Posting of Junior Civil Judge:-

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SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI RAMACHANDRARAO NADENDLA Prl. Junior Civil Judge,-cum- Judicial Magistrate of First Class, Mulug, Warangal District.	Prl. Junior Civil Judge- cum- Judicial Magistrate of First Class, Bhupalpally, Warangal District.	Special Judicial Magistrate of First Class, Mobile Court-cum-I Additional Junior Civil Judge, Mulug, Warangal District.	--

In case, the above incharge officer, is either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge, Warangal shall make alternative arrangements and intimate the same to the High Court.

NOTE:		
1.	The officer who is under transfer shall get himself relieved from their present post and join in the new post on or before <u>31</u> .05.2022 without fail.	
2.	The officer who is availing summer vacation permission upto 03.06.2022 and who is under transfer order shall join in the new post on or before <u>31</u> .05.2022 without fail.	
3.	The Order placed in the High Court's Website www.tshc.gov.in and the downloaded copy from the web site is valid for relieving and joining duty.	

REGISTRAR (VIGILANCE)

To

1. The officer and in-charge officer concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordship's kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.

6. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
7. The Member Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Prl. District and Sessions Judge, Warangal
9. The District Treasury Officer, Warangal
10. The Sub-Treasury Officer, Bhupalpally, Warangal District.

11. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II (buildings) Section, (c) Vigilance Cell, (d) E.Section, (e) Work Review Cell, (f) O.P. Cell, (g) D.I (Budget) Section, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section (k) Accounts Section, and (l) J.Special (M&T) Section High Court for the State of Telangana, Hyderabad.